

DIVISION BENCH  
COURT - II

**P-121**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/220(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JULY 2024**

IN THE MATTER OF	CLIFFORD CHANCE PTE LTD. VS SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED(AMAL)
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Jishnu Saha, Sr. Adv. ] For the Operational Creditor

Ms. Mini Agarwal, Adv. ]

Mr. Rishav Banerjee, Adv. ] For the Respondent

Mr. Rajarshi Banerjee, Adv. ]

**ORDER**

1. Ld. Sr. Counsel/Counsel appearing on behalf of the operational creditor present. Ld. Counsel appearing on behalf of the respondent present.
2. The parties are requested to file one-page written notes/convenience notes of arguments.
3. List this matter for continuation of arguments on **18.07.2024** (after supplementary).

**D. Arvind**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)

**Ar.**